

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA (CAA) NO. 23/Chd/HP/2017

**Under Sections 230 & 232
of the Companies Act, 2013
and other applicable provisions.**

In the matter of scheme of amalgamation of :

Indica Foods Pvt. Ltd.	...Applicant-Transferor Co. No. 1.
And	
Dazzle Portfolio Management Pvt. Ltd.	...Applicant-Transferor Co. No. 2.
With	
Dayanidhi Foods Pvt. Ltd.	...Applicant-Transferee Co. No. 3.

Present: - Mr. Rajeev K. Goel, Advocate for applicant-companies.

On request, adjourned to 21.12.2017 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

December 05, 2017

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